## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## LOK SABHA **UNSTARRED QUESTION NO. 1245** TO BE ANSWERED ON 28.07.2025

### **Ban on Single-use Plastics**

1245: SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the monitoring system to control the use of banned plastic items is not effective:
- (b) if so, the reasons therefor, State-wise;
- the details of the States where single-use plastic has been completely banned, State-(c)
- the details of the strict measures taken/being taken by the Government to prevent the (d) use of aluminum coated materials; and
- the other steps taken/proposed to be taken by the Government to completely ban the (e) single-use plastic?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

- (a) & (b): The following steps have been taken to strengthen implementation of Plastic Waste Management Rules, 2016 and to implement ban on identified Single Use Plastic items:
- All thirty-six States/UTs have constituted the Special Task Force under the (i) chairpersonship of the Chief Secretary / Administrator for elimination of identified single use Plastic items and effective plastic waste management. A National Level Taskforce has also been constituted by the Ministry for taking coordinated efforts to eliminate identified single use plastic items and effective implementation of Plastic Waste Management Rules, 2016.
- Directions have been issued under Section 5 of the Environment (Protection) Act, 1986 for setting up of institutional mechanism for enforcement of provisions of Plastic Waste Management Rules, 2016 to all State Pollution Control Boards / Pollution Control Committees. Directions have also been issued to E-commerce companies, leading Single Use Plastic sellers/users, and plastic raw material manufacturers with respect to phasing out of identified single use plastic items. Separately, custom authorities have been asked to stop the import of banned SUP items.
- (iii) For effective monitoring of ban on identified Single Use Plastic items and plastic waste management in the country, the following online platforms are in operation: (a) National Dashboard for monitoring of comprehensive action plan implementation, (b) CPCB Monitoring Module for Compliance on Elimination of Single Use Plastic, and (c) CPCB Grievance Redressal App.

- (iv) States and Union Territories have been asked to undertake regular enforcement drives to implement ban on identified single use plastic items and on plastic carry bags having thickness less than one hundred twenty microns covering fruit and vegetable markets, wholesale markets, local markets, flower vendors, units manufacturing plastic carry bags etc. Actions have been taken by concerned authorities on the deviations, which include seizure of banned single use plastic items and levy of penalty. As per details provided by SPCB/PCC and details available at SUP compliance monitoring portal, a total of 8,61,335 inspections have been conducted and 1976 tonnes of banned single use plastic items have been seized and a total of Rs. 19.8 crores of fine has been levied.
- (c) As per CPCB Annual Report, States / UTs have issued notifications/orders introducing regulations pertaining to complete or partial ban on plastic carry bags and/or identified single-use plastic items, over and above the Plastic Waste Management Rules. The details are annexed.
- (d) Multilayered plastic packaging using metalised layers or aluminum foil used for plastic packaging is covered under the Guidelines on Extended Producer Responsibility (EPR) for Plastic Packaging notified on 16<sup>th</sup> February 2022. As per the Guidelines, the Producers, Importers and Brand owners (PIBOs) have extended producer responsibility for the plastic packaging introduced by them in the market in order to ensure environmentally sound management of the product until end of its life. The PIBOs have 100 % of EPR target for plastic packaging introduced in the market since 2023-24. This covers plastic packaging made using metalized layers or aluminum foils. The Central Pollution Control Board/ State Pollution Control Board / Pollution Control Committees are mandated by itself or through a designated agency shall verify compliance of Producers, Importers & Brand-Owners through inspection and periodic audit, as deemed appropriate. As per EPR Guidelines Environmental Compensation shall be levied based upon polluter pays principle with respect to non-fulfilment of EPR targets by PIBOs.
- (e) As per Plastic Waste Management Rules, 2016, there is complete ban on sachets using plastic material used for storing, packing or selling gutkha, tobacco and pan masala. Further, the Ministry of Environment, Forest and Climate Change has notified the Plastic Waste Management Amendment Rules, 2021, on 12th August 2021, prohibiting manufacture, import, stocking, distribution, sale and use of the identified Single Use Plastic (SUP) items, which have low utility and high littering potential with effect from the 1st July, 2022. The notification also prohibits manufacture, import, stocking, distribution, sale and use of plastic carry bags having thickness less than one hundred and twenty microns with effect from the 31st December, 2022. Non-woven plastic carry bags of less than 60 gram per sqm (GSM) are also prohibited from 30th September 2021.

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## **Annexure**

# Notification for banning manufacture, use, sale import and handling of Plastic carry bags / items

(Based on the data available in Annual reports submitted by SPCBs/PCCs)

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S. No	Name of State/UT	Complete or Partial Ban	Executive order Date and No.	Remarks	
1	Andaman & Nicobar Islands	Complete ban	Date: 02.08.2010  Notification No.: 202	Complete ban on manufacture, store, import, distribution, transportation, recycle, sell & use of plastic Carry bags.	
2	Andhra Pradesh		Not available	Certain Urban Local Bodies like Tadipatri, Vijayawada, Tirupati & Bobbili have put Ban on Plastic carry bags irrespective of their thickness. All local bodies have taken stand on ban on their own.	
3	Arunachal Pradesh	Partial ban	Date: 16.07.2019  Notification No.: FOR.129/E(A)/2019/1 2713-60	Complete ban on manufacture, store, stock, sale of plastic <50 microns.	
4	Assam		Notification not available		
5	Bihar	Complete ban	Date: 24.10.2018 Notifications No. 943 (urban)Dated 11.12.2018 Notification 1043	Complete ban on manufacture, store, import, distribution, transportation, recycle, sell & use of plastic carrybags (irrespective Of thickness)	
6	Chandigarh	Complete ban	Notification No. ED/2019/1648 Dated 27.09. 2019	Complete ban on manufacture, storage, import, sale, use transportation & disposal of plastic items	
7	Chhattisgarh	Complete ban	Notification F 5-7/18/2011	Complete ban on manufacture, store,	

		T		
			dated 24.12.2014 (Gazette)	import, transportation, recycle, sell & use of
			Date: 27-09-2017 Notification	polythene/plastic carrybags.
			No.:क्रमााांकएफ 05- 88/2014/32	Further for banned short life PVC and chlorinated plastic
8	Daman Diu & Dadra Nagar Haveli	Complete ban	Notification No. PCC/DMN/PLASTIC Bags/12-13/473	Forbidding the use, sale/ storage of all kinds of plastic bags
			Dated 24.01.2014	
9	Delhi		Information not available	No executive order additional to PWM Rules have been issued
10	Goa	Complete	Amendment bill The Goa	Government imposed
		ban	nob-biodegradable garbage	ban on Manufacture, stock, import,
			Dated :08.08.2019	transportation, recycle, sale & use of plastic (carrybags, cups, forks, paper plates, spoons)
				And other non-biodegradable items.
11	Gujarat		Notification No: V1,1(14/Env-10- 2008- 2100-E Dated 25th June, 2011	
12	Haryana	Complete ban	Date: 20 Aug, 2013	Complete ban on manufacture, stock, import, transportation, recycle, sell & use of plastic carrybags,
13	Himachal Pradesh	Complete Ban		Complete ban on use of Carrybags (irrespective of size), polythene, non-biodegradable material, disposable plastic cups, plates, and glasses
14	Jammu & Kashmir	Partial ban	Notification: SRO-45 of 2017 dated:03.02.2017	Partial ban on Polyethene carry bags of thickness below 50 microns

15	Jharkhand	Complete Ban	Notification no 3/Praya Pradu- 52/2007- 3900 Dated 15.09.2017	Complete ban on manufacture, import, storage, transport, sell and usage of plastic carrybags in the whole State
16	Karnataka	Complete ban	Date: 11-03-2016  Notification No.: FEE 17EPC 2012, Bengalru	State government banned the plastic banners, buntings, carrybags (plastic & compostable), cups, cling films, flex, flags, plates, spoons & sheets made of plastic or Thermocol and microbeads usage in the entire state
17	Kerala	Complete ban	Notification No.: G.O.(Ms)No.6/2019Env dated 27-11-2019  G.O.(M/s) No. 2/2020/ENVT dated 27-01-2020  GOno. GO(Ms) No. 4/2020 Envt dated 16-02-2020	Complete ban on Single use plastic And plastic carrybags (plastic and compostable)
18	Lakshadweep	Complete ban	Date: 25.01.2019  Notification No.: F.No.66/33/2019	Complete ban on Single use plastic includes: Plastic carrybags of all thickness, plastic coated carry bags, plastic flags, plastic sheets/films used for wrapping, plastic sheets used as dining table covers, thermocol cups and plates, plastic coated paper cups and plates, plastic teacups, plastic tumblers, plastic teacups, water pouches/packets/PET plastic water bottles, straws,

19	Madhya Pradesh	Complete ban	Notification: F5-2-2015-18-5 Dated: 24.05.2017	Production, Storage, Transportation, sale &
		oan	16-3 Dated .24.03.2017	use of plastic
20	Maharashtra	Complete	No Plastic-	carrybags.
20	ivianaiasnua	Ban	2018/C.R.24/TC- 4	ban on certain plastic
			Notification, dated	products like i) plastic bags with or without
			23.3.2018	handle irrespective of
			and amendment dated	size
			11.4.2018, 30.6.2018 & 14.06.2019	and thickness, single use diposable items like
				cups, plates, straws, spoons etc,
				Nonwoven
				Polypropylene bags through
				Maharashtra Plastic
				Thermocol Products
				(Manufacture, Usage,
				Sale, Transport, Handling and
				Handling and Storage)
21	Manipur	Complete	Date: 12-09-2017	Complete ban on use,
		ban	Notification No.:	store & sale of plastic carrybags
			56/38/99- for&Envt	curry sugs
22	Meghalaya	Partial ban	Date: 16-02-2017	Use and sale of plastic
			Notification No.	bags less than 50 microns has been
			MPCB/TB- 144(B)/2016-	prohibited and public
			2017/79	notice has been
	) / ·	D (' 11	W'.1 CC + C	issued
23	Mizoram	Partial ban	With effect from :01.08.2019 by Aizal	Complete ban on plastic carry bags
			municipal	below 50 microns
			corporation	
24	Nagaland	Partial ban	Date: 29th Nov, 2018	Complete ban on single use plastic less
			Notification No.: UDD/7-	than 50 microns,
			GEN/07-PWM/2018	,
25	Odisha	Complete	Notification Order No.	Polythene carry bags
		ban	18441, Dt 20.00.2010	thickness of any shape
			Dt. 30.09.2019	and size has been banned in all
				Municipal limits in
				the State.
				Govt. of Odisha.

26	Puducherry	Complete	Not Available	Further in the said order State has been prohibited (use polythene sheets of less than50 micron thickness for storing, transporting, dispensing or packaging of any articles, commodity or food items) total ban on single use
		ban		plastics with effect from 02.08.2019.
27	Punjab	Complete ban	Notification no 5/18/2016- 4lg4/692717/1 dated 18.02.2016 S.O.438/P.A.	Complete ban on Manufacture, stock, distribute, recycle, sale & use of plastic carrybags.
			9/1994/S30/2016 dated 29.03.2016	
28	Rajasthan	Complete ban	Notification dated : 21.07.2010	Complete ban on use, store & sale of plastic carrybags
29	Sikkim	Complete ban	Notification No.: GOS/UD&HD97- 98/6(85)	Complete ban on sale & use, storage of plastic carry bags
			Date: 04-06-1998	
30	Tamil Nadu	Complete Ban	Date: 25.06.2018  Notification No.: G.O. (Ms). No.84 dated 25.06.2018	Complete ban on manufacture, sell, use, storage, Transportation and distribution of "Single- use plastics" i.e. plastic carrybags, flags, sheets using for food wrapping, straws, tea cups, tumblers, water packets & pouches
31	Telangana	Not		Not Banned
		Banned		

32	Tripura	Complete	Notification	Complete ban on Sell,
		ban	no:F.B(30)/DSTE/ENV/P	use, storage,
			t- II//1679-97 dated	Transportation & import of plastic
			10.03.2015	import of plastic carrybags (including
			10.03.2013	polypropylene, non-
				woven fabric type)
				plastic tube to pack or
				cover any book
				including magazine &
				invitation/greeting
		~ .	7 17 07 2010	cards.
33	Uttar Pradesh	Complete ban	Date: 15-07-2018	Manufacture, Sell,
		ban	Notification No. 1056/9-	use, Storage, Transportation &
			7-18- 29(Lucknow)/18	import of plastic
			7 10 29(Edeknow)/10	carrybags of thickness
				50 microns and cups,
				bowl, container,
				tumblers, glasses &
				plates etc made of
2.4	77 11 1	G 1	D + 27.01.2017	plastic or thermocol
34	Uttarakhand	Complete Ban	Date: 25.01.2017	Manufacture, Sell,
		Dan	Notification No. 88/x-3-	use, Storage, Transportation &
			17- 13(11)/2001	import of plastic
			17 13(11)/2001	carrybags, cups, bowl,
				container, tumblers,
				glasses & plates etc
				made of plastic or
				thermocol
35	West Bengal		Not available	Restricted use & sale
				of plastic carry bags in ecologically fragile
				areas and in certain
				heritage & tourist
				spots